## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.16/(MAH)/2016 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.11.2016

NAME OF THE PARTIES:

Dr. Bhagwati Prasad

V/s.

M/s. Span Biotronics Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME  1 ROHAN RAJADHYA  2 ABHISHEK ADKE  3 BHAVI DESAI	DESIGNATION  KSHA GOUNSEL  ADVOCATE  ADVOCATE	SIGNATURE  SIGNATURE  Poly  Poly  Bhavi- A- Desai
4. Prachi Menekan	Adv. tor R, LR2	Oradir.
5. y. Animith Phinsethaman	A 17 17	4
6. Dhrun Joshi i/b. Nadia Charly 2	6. Adv for R3	

## <u>ORDER</u>

## C.P. NO.16/397-398/CLB/MB/MAH/2016

- Ld. Counsel representing both the sides are present.
- 2. The Petitioner is seeking permission to file Rejoinder which was admittedly served on the other side. Directed to file in the Registry today.

3. From the side of the Respondent No.3, Sur-Rejoinder has already been filed in compliance of past directions. Due to shortage of time, the C.P. cannot be heard at length today. Hence, adjourned to **9**<sup>th</sup> **January**, **2017** with the consent of both the parties.

Dated: 18.11.2016

Shri M.K. Shrawat Member (Judicial)